



GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

Notice of Attachment of Bank Account

Attachment Proceeding No.15364 of 2026
Certificate No. 8242 of 2024

The Principal Officer/
Chairman & Managing Director/ CEO,
All the Banks in India

1. Whereas a Recovery Certificate No. 8242 of 2024 dated October 25, 2024, has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 25,76,000/- (Rupees Twenty Five Lakh Seventy Six Thousand Only) along with further interest, all costs, charges and expenses etc., against Podium Market Research (Prop. Suman Kumar) (PAN: AMCPK0541Q) ["Defaulter"] and the same is due from them in respect of the said certificate. A Notice of Demand dated October 25, 2024 has been issued to the above named.

Whereas Hon'ble Securities Appellate Tribunal, vide order dated December 15, 2025 has reduced the penalty amount to Rs. 15,00,000 (Rupees Fifteen Lacs only) and the defaulter has already paid amount of Rs. 7,50,000 (Rupees Seven Lacs Fifty Thousand only) and an amount of Rs. 7,50,000 (Rupees Seven Lacs Fifty Thousand only) as detailed below along with further interest, all costs, charges and expenses etc. is due for payment.

Description of Dues	Amount (Rs.)
Penalty imposed by the Adjudicating Officer vide Order No. Order/BM/GN/2024-25/30661-30663 dated August 16, 2024 against Podium Market Research (Prop. Suman Kumar) (PAN: AMCPK0541Q) in the matter of Podium Market Research as modified by Hon'ble SAT Order dated December 15, 2025	15,00,000/-
Amount paid by the defaulter on 06/12/2024	7,50,000/-
Balance Principal	7,50,000/-
Interest for the period 01/08/2024 to 31/12/2024 (Principal amount Rs. 15,00,000) @ 1% p.m.	75,000/-
Interest for the period 01/01/2025 to 31/05/2026 (Principal amount Rs. 7,50,000) @ 1% p.m.	1,27,500/-
Recovery Cost	1,000/-
Total Due Amount	9,53,500/-





2. And whereas there is sufficient reason to believe that the defaulter may dispose of the amounts/proceeds in the Bank accounts held with your Bank and realization of amount due under the certificate would in consequence be delayed or obstructed.
3. It is, therefore, in exercise of powers conferred on me, I hereby order to attach the following with immediate effect **to the extent of above said dues**:
 - i. All account/s by whatever name called including lockers of the Defaulter, either singly or jointly with any other person/s, held with your Bank; and
 - ii. All other amount/ proceeds due or may become due to the Defaulter or any money held or may subsequently hold for or on account of the Defaulter.
4. It is further ordered with immediate effect that **NO Debit** shall be made in the said account/s **to the extent of the total dues mentioned above** until further orders from the Recovery Officer of SEBI. However, the credits, if any, into the account may be allowed.
5. You are hereby directed to provide the following immediately to the undersigned on service of this Notice:
 - i. Details of all the Accounts including Lockers held by the defaulter with your Bank,
 - ii. Copy of the Account Statement/s for the latest one year in respect of all the Accounts;
 - iii. Confirmation of Attachment of the said account/s
 - iv. Complete details of all loan/ advances accounts along with the details of assets charged for the said loan/advances.
6. If the defaulter is not having any type of account with your bank/not having any balance in the account of the defaulter, the same shall be also informed on the email: recoveryero@sebi.gov.in.
7. This Notice of attachment is issued in exercise of powers conferred under Section 28A(1), 11(2)(ia) of SEBI Act, 1992 r/w Section 226 and the Second Schedule of the Income Tax Act, 1961.

Given under my hand and seal at Kolkata this 13th day of May, 2026.

SEAL



Copy to:

Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

Podium Market Research (Prop. Suman Kumar)

Address- 1- A-104, Ali Nagar Colony, Anisabad Opp Gulshan Plaza, Apartment, Patna, Bihar-800002

Address 2- 3rd Floor, Aadya Hospital and Trauma Centre), Opp. Kumhrar Park Main Gate
Kankharbhag, Patna, Bihar-800026

Email: suman20may@gmail.com

With a direction not to receive/ recover/ demand the proceeds/ money held / to be held in the aforesaid accounts